

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:4179
ANSWERED ON:19.08.2010
CONSTRUCTION OF NCJD
Patel Shri Bal Kumar

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government has taken a plot of land in Noida (UP) on lease to set up National Centre for Jute Diversification (NCJD);
- (b) if so, the details thereof;
- (c) whether the Government has undertaken the construction of building for the NCJD;
- (d) if not, the reasons therefor;
- (e) whether the Government is going to initiate penalties against the officials for the delay in construction of NCJD building; and
- (f) if not, the reasons thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

- (a) & (b): Yes, Madam. A plot of land measuring 10-acre at A-51, Sector 62, NOIDA, District: Gautam Buddha Nagar, was acquired in 1990/91 by JMDC for setting up of NCJD through a grant received from Government of India.
- (c): Process for undertaking construction on the said plot has been initiated. NCJD (Now National Jute Board) has issued tenders for engaging Project Management Consultant for the construction project.
- (d): Construction on the said plot could not be undertaken so far due to non availability of sufficient funds with NCJD for undertaking the construction.
- (e) & (f): Do not arise.